

with objectionable contents, whenever requests are received from designated nodal officers or upon Court orders for blocking of websites/Web pages under section 69A. This section of the Information Technology Act 2000 empowers Government to block any information generated, transmitted, received, stored or hosted in any Computer Resource in the interest of Sovereignty and Integrity of India, defence of India, security of the State-friendly relations with foreign States or public order or for preventing incitement to the commission of any cognizable offence relating to above.

Further, the Information Technology (Intermediary Guidelines) Rules 2011 under Section 79 of the Information Technology Act requires that the Intermediaries (such as social media) shall observe due diligence while discharging their duties and shall inform the users of Computer resources not to host, display, upload, modify, publish, transmit, update or share any information that is harmful, objectionable and unlawful in any way.

### **Mega Food Parks in Jharkhand**

249. DR. PRADEEP KUMAR BALMUCHU: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

(a) whether Government has decided to establish Mega Food Parks in Jharkhand, if so, the details thereof;

(b) the areas identified for the purpose; and

(c) the quantum of funds sanctioned and released so far, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (SADHVI NIRANJAN JYOTI): (a) and (b) The Government has approved two Mega Food Parks for establishment in Jharkhand. Mega Food Park located at Getalsud, Ranchi and implemented by M/s Jharkhand Mega Food Park Private Limited has been established in an area of 56 acres at a project cost of ₹ 114.74 crore. This project was accorded final approval on 30.03.2009 and has become operational on 15.02.2016. The second Mega Food Park approved for establishment at Bokaro in an area of about 127 acres by M/s Kaushal Triveni Food Park Ltd. has been accorded in-principle approval on 03.01.2017 against the Expression of Interest (EoI) invited by the Ministry on 31.07.2016.

(c) The Government has approved a grant-in-aid of ₹ 50.00 crore to the Mega Food Park Project at Getalsud, Ranchi implemented by M/s Jharkhand Mega Food Park Private Limited and a grant of ₹ 43.78 crore has been released till date. The Mega Food Park at Bokaro to be implemented by M/s Kaushal Triveni Food Park Ltd. is in the process of meeting the conditions of final approval.